

COURT NO. 9**THE HONOURABLE SMT JUSTICE SUMATHI JAGADAM**

To be Heard on Tuesday The 21st day of July 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

NOTE:

- 1) ALL THE LEARNED COUNSELS APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO ARRANGE AN ASSISTING COUNSEL ON THEIR BEHALF IN THE COURT HALL WHEN THE MATTER IS REACHED.**
- 2) ALL THE LEARNED COUNSELS ARE FURTHER REQUESTED TO APPEAR PHYSICALLY IN THE COURT IN ALL THE FINAL HEARING MATTERS**

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>					
1	CC/3815/2025 (WP/26632/2202)	TARA CHAND INFRALOGISTIC SOLOUTIONS LTD Vs SRI AJIT KUMAR SAXENA	M/S INDUS LAW FIRM	A S C BOSE	VISAKHAPATNAM
2	CC/2567/2026 (WP/1877/2026)	P. TULASAMMA Vs DR. S. VENKATESWAR IAS.	V VINOD K REDDY		CHITTOOR
<u>FINAL HEARING</u>					
3	WP/10210/2005	M.SURESH BABU Vs SRI KRISHNADEVARAYA UNIVERSITY	K BALAGOPAL	O UDAYA KUMAR SC For S K UNIVERSITY	ANANTAPUR
4	WP/16518/2005	P. CHARLES BABU Vs THE LABOUR COURT GUNTUR & ANOTHER	M PITCHAIAH	GP FOR LABOUR ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	KRISHNA
5	WP/17466/2005	V. SARMA Vs THE DEPOT MANAGER & 2 OTHERS	S SURENDRA KUMAR	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	ANANTAPUR
6	WP/18340/2005	V. RAJESWAR RAO SRISHAILAM KURNOOL. Vs THE COMMISSIONER OF ENDOWMENTS GOVT OF A.P. AND ANOTHER	K R PRABHAKAR	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) A SREEKANTH REDDY(SC FOR ENDOW RS)	KURNOOL
7	WP/19068/2005	THE GENERAL MANAGER CO-OPERATIVE CENTRAL BANK CUDDAPAH. Vs THE ASSIST REGISTRAR OF CO-OPERATIVE SOCIETIES AND ANOTHER	M SIVA JYOTHI	GP FOR COOPERATION D KODANDARAMI REDDY	YSR KADAPA
8	WP/20890/2005	D. MADHU BABU Vs THEAPSRTC REP BY VICE CHAIRMAN & ANOTHER	S M SUBHAN	K SRINIVASA PRASAD SC For APSRTC	SRIKAKULAM
9	WP/21069/2005	G. PUSHPA RAJ Vs THE LIFE INSURANCE CORPORATION OF INDIA & ANOTHER	V JAGAPATHI	D S V G NAGARAJU J U M V PRASAD (S C for LIC)	YSR KADAPA
10	WP/21378/2005 IA 1/2023 Permission Petition	P.CHANDRASEKHARA RAO PRAKASAM DISRICT. Vs THE REVIEW COMMITTEE MUMBAI AND 5 OTHERS	UTTARA LEGAL	. VENKATA RAMA RAO KOTA	PRAKASAM

11 WP/21772/2005

JAMMALAMUDI VIJAYA
BHASKAR KRISHNA DIST
Vs
ANDHRA PRADESH
GRAMEENA VIKAS BANK

V V SATISH

V UMA DEVI

KRISHNA